

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir.

(b) to (d) As a first step, an estimate amounting to Rs. 154.39 lakhs, towards acquisition of land for the by-pass, has been sanctioned. On account of technical considerations, the alignment already approved required re-alignment. Construction of the by-pass may be taken up after completion of acquisition of land therefor, depending upon its interse priority vis a vis other proposals as well as availability of funds. Alternatively, it may be taken up as a Build Operate and Transfer project depending on its viability.

Appointment of Telephone Mechanics

2910. SHRI PRABHASH CHANDRA TIWARI:

SHRI RAMDAS ATHAWALE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether employees working under Bihar and Maharashtra circle who have qualified the telephone-mechanic examination and got training have not been posted so far;

(b) if so, the reasons therefor; and

(c) the time by which the Government are likely to appoint all such employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (c) Sir, it is submitted that out of the qualified and trained candidates for the posts of Phone Mechanics in Maharashtra and Bihar Circles, 5559 and 2294 candidates respectively have already been posted as Phone Mechanics. The remaining 2801 and 293 candidates, in Maharashtra and Bihar Circle respectively, whose induction as Phone Mechanics is held up for want of vacancies, would be posted as Phone Mechanics after the required no. of posts in the grade are created as per norms.

[English]

Wooden and Steel Bridges on NH 53

2911. SHRI TH. CHAOBA SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether at a number of places many wooden and steel bridges have been constructed on National Highway No.53 from Jiribam to Imphal and Moreh (Myanmar Border);

(b) if so, the details thereof; and

(c) the time by which these are likely to be converted into pucca bridges?

THE MINISTER OF STATE IN THE MINISTRY OF

SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir. There are 33 such bridges between Jiribam and Moreh on National Highway 53 (Jiribam to Imphal) and National Highway 39 (Imphal to Moreh).

(b) These are various types of Bailey and Hamilton bridges of load classification from class 12 to 40 R.

(c) These are being taken up in phased manner depending on the availability of funds.

[Translation]

By-pass on G.T. Road between Fatehpur-Allahabad

2912. SHRI SHAILENDRA KUMAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government are aware of the accidents occurred due to the traffic jam on the road upto the fatehpur-Allahabad Highway (G.T.) Road in Uttar Pradesh which is the largest State of the country;

(b) whether any proposal of Uttar Pradesh Government is under consideration of the Union Government for constructing by pass on this Highway; and

(c) If so, the time by which a decision is likely to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) Statistics in respect of road accidents are maintained State-wise and not National Highway-wise. The construction of a by-pass at Allahabad is at the stage of feasibility study.

Utilisation of Funds under Centrally Sponsored Schemes

2913. SHRI CHANDRASHEKHAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the funds allocated to different States during the Eighth Five Year Plan for the Centrally sponsored schemes of computer literacy and studies in school, educational technology, scheme of environmental orientation to school education and improvement of science have been utilised;

(b) if not, the details thereof and the reasons therefor; and

(c) the time by which the remaining amount is likely to be utilised?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURALI MANOHAR JOSHI): (a) to (c) The details of Grants released to 25 States and 7 Union Territories under the said Schemes during Eighth Plan Period (1992-97) along with utilisation details, as per the reports available from the respective States/Union Territories, are given below:

Scheme	Amount released	Amount utilised
Computer literacy and studies in schools	9027.89	3491.42
Educational Technology	5448.87	1285.53
Environmental Orientation	201.95	Not reported by the State Govts. and UTs.
Improvement of Science	10567.77	4771.31

Major portions of the above mentioned grants relate to procurement of goods and services including hardware and equipments by the State Governments involving lengthy and time consuming procedures. However, utilisation of the grants by the State Governments/Union Territories is at various stages and the State Governments/Union Territories have been seeking necessary carry forward permission.

Continuous efforts are being made to impress upon the State Governments/Union Territories for early utilisation of unspent balances to facilitate release of fresh grants under the said Schemes.

Kendriya Vidyalayas in U.P.

2914. SHRI KIRTI VARDHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Kendriya Vidyalaya in the North-East areas in Uttar Pradesh at present, district-wise,

(b) the amount spent each year on the maintenance of these schools; and

(c) the basis on which admission is given to the students at the time of opening of these schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURALI MANOHAR JOSHI): (a) The total number of Kendriya Vidyalayas in Uttar Pradesh is 121 as per Statement-I attached. It is not possible to specifically identify North-East areas in U.P. in the absence of precise delimitation.

(b) Expenditure incurred on the maintenance of the above mentioned schools during the last 3 years is, as per in the Statement-II attached.

(c) Subject to the child qualifying in the admission test, wherever considered necessary, the admissions are guided by the criteria and priority laid down in the 'Guidelines for

Admissions in Kendriya Vidyalayas'. Essentially, the children of Central Government employees including Defence personnel and those of the employees of public sector undertakings are admitted on the basis of transferability. Other categories are also eligible but are accorded lower priority.

Statement-I

District-wise no. of Kendriya Vidyalayas in Uttar Pradesh

1	2
Agra	4
Allahabad	7
Aligarh	1
Almora	2
Sultanpur	1
Bareilly	6
Azamgarh	1
Mathura	3
Jhansi	5
Ghaziabad	7
Balla	1
Nainital	5
Barabanki	1
Meerut	4
Fatehpur	1
Bath	1
Bulandshahar	1
Chopan	1
Dehradun	13
Itawa	1
Faizabad	1
Fatehgarh	1
Ghazipur	1
Gonda	2
Gorakhpur	1
Hardwar	3
Jagdishpur	1
Chamoli	1
Kanpur	9